

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.1318
TO BE ANSWERED ON 9.2.2017**

Review of Coal Distribution Policy

1318. SHRI RAVINDRA KUMAR PANDEY :

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has taken steps to review and revise the Coal Distribution Policy for ensuring smooth supply of coal to small and medium industrial units;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

A N S W E R

**MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES
(SHRI PIYUSH GOYAL)**

(a) & (b): The relevant provisions of New Coal Distribution Policy, 2007 have been amended to ensure smooth supply of coal to units in small and medium sector. The requirement of the units that receive coal through State Nominated Agency (SNA) has been raised from 4,200 tonnes per annum to 10,000 tonnes per annum and the scope of coverage through SNAs has been revised from 'small and medium sector' to 'small, medium and others'.

(c): Not applicable in view of the above reply to (a) & (b).
